

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3838  
ANSWERED ON:19.04.2010  
WORKERS ENGAGED AT CWG SITES  
Das Gupta Shri Gurudas; Tarai Shri Bibhu Prasad

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether any Committee has been appointed/constituted by the Delhi High Court to inquire into the condition of workers at the Commonwealth Games (CWG) construction site;
- (b) if so, the terms of reference and its composition thereof;
- (c) whether the said Committee has submitted its report; and
- (d) if so, the details thereof alongwith the follow-up action taken by the Government thereon?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) & (b): A statement is Annexed.

(c) & (d): The Committee has submitted its report to the Hon'ble High Court of Delhi. Since the Committee was constituted by Hon'ble High Court of Delhi, further action taken in the matter will depend upon the orders passed by the Hon'ble High Court.